झारखण्ड सरकार
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या–7 / पर्या0प्रदू0(वाद)–06 / 2022– 107 वा0प0, राँची, दिनांक– 11/01/24

प्रेषक,

राजू रंजन राय,
सरकार के अपर सचिव।

सेवा में,

सदस्य सचिव,
झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, राँची।

विषय :– माननीय NGT वाद M.A. N.o-98/2022 in O.A. No-180/2021 Mukul Kumar Vrs State of Uttar Pradesh & others मामले में दिनांक–23.01.2023 एवं 17.10.2023 के पारित आदेश के अनुपालन में Action Taken Report दाखिल करने के संबंध में।

महाशय,

निर्देशानुसार उपर्युक्त विषयक माननीय NGT में दायर वाद M.A. N.o-98/2022 in O.A. No-180/2021 Mukul Kumar Vrs State of Uttar Pradesh & others मामले में दिनांक–23.01.2023 एवं 17.10.2023 के पारित आदेश के अनुपालन में माननीय NGT में Action Taken Report दाखिल करने हेतु आपको प्राधिकृत किया जाता है।

मुख्य सचिव, झारखण्ड द्वारा अनुमोदित Action Taken Report (ATR) की प्रति संलग्न करते हुए अनुरोध है कि माननीय NGT, नई दिल्ली में ससमय ATR दाखिल करने की कृपा की जाय।

वाद की अगली सुनवाई दिनांक–12.01.2024 को निर्धारित है।

अनु0–यथोक्त।

विश्वासभाजन,

11/1/2024

(राजू रंजन राय)
सरकार के अपर सचिव।

Action Taken Report of the State of Jharkhand in compliance of the directions issued by Hon'ble NGT (P.B) in M.A. No. 98/2022 of O.A No. 180/ 2021 Vide Order dated 23.01.2023 & 17.10.2023.

1. In light of the directions issued by Hon'ble NGT (P.B) in M.A. No. 98/2022 of O.A No. 180/2021 dated 23.01.2023 & 17.10.2023, the State Level Advisory and District Level Monitoring Committee(s) in the State of Jharkhand has already been constituted vide ref. no. 980(3) dated 10.08.2017 and ref. no. 979(3) dated 10.08.2017 respectively. The **copy of the above said letters along with minutes of the meeting of State Level Advisory Committee is enclosed herewith and marked as Annexure 1.**
2. Status of Common Bio-Medical Waste Treatment Facilities:
   a) Presently, 04 Common Bio Medical Waste Treatment Facilities (CBWTF) are existing in Jharkhand State. The total incineration capacity of all the 04 CBWTFs is 2375 Kg/hr (including standby) whereas incinerable BMW generation is 19000 Kg/day and there is no gap in treatment of BMW.
   b) The 04 CBWTFs have obtained Consent to Operate (CTO) from the JSPCB. These CBWTFs have adequate capacity for treatment and disposal of Bio-Medical waste generated in the state.
   c) All the 04 existing CBWTFs have upgraded secondary chamber of Incinerator to meet new emission standards for stack and retention time of 2 sec.
   d) All the CBWTFs have installed Online Continuous Emission Monitoring System (OCEMS) as per the CPCB guidelines and the data is connected to the CPCB & JSPCB servers.

e) In addition, JSPCB is also carrying out physical monitoring of CBWTFs to verify the compliances.

f) The JSPCB has developed common software through third party for the Barcode System for tracking of BMW and also integrated vehicle tracking system in the software.

g) CBWTFs operating in the state have implemented Bar-coding system.

3. JSPCB has compiled data on bio-medical waste generation, treatment & disposal and the same is submitted as part of the Annual Report to Central Pollution Control Board for the year 2022-23 as per Bio Medical Waste Management Rules, 2016.

4. Advertisements have been published by Dept. Health, Medical Education & Family Welfare, GoJ, JSPCB and other stakeholders in the local newspapers to generate awareness among the masses. **Copies of the said advertisements are enclosed herewith as Annexure:2**

5. The JSPCB has conducted Training Programmes on implementation of Bio-Medical Waste Management Rules both at State and District Levels with Expert and Resource persons covering following aspects:

   - Salient features of the BMW Rules, 2016 and amendments thereof.
   - Segregation and collection of Bio-Medical waste as per colour coding. Procedure for obtaining of Authorization.
   - Implementation of Bar-coding for effective tracking of Bio-Medical waste from the point of generation to disposal of Bio-Medical waste.
   - Disinfection of infectious liquid waste and treatment of waste water through sewage treatment plant (STP).
   - Compliance mechanism by the HCFs and CBWTFs under the BMWM Rules, 2016.

- Directives of the Hon'ble NGT related to BMWM Rules.

6. Hand holding and interaction sessions had been organized by JSPCB for HCFs, health care workers, Officers of Health Department, District Officials, representatives of IMA , Operators of CBWTF other stakeholders. The **copies of advertisement published in local news papers, photographs and letters regarding training programs are enclosed herewith as Annexure:3**
7. Training has been imparted to all officials/workers regarding Handling/ Treatment and Disposal of Waste generated during treatment/ diagnosis/quarantine of COVID -19 patients by Department of Health and Medical Education, Government of Jharkhand. **Copies of the letters, office orders and photographs regarding training programs are enclosed herewith as Annexure:4.**
8. Jingles/ video clippings have been broadcasted bearing the message regarding COVID-19 for generating awareness among the all sections of people.
9. The Dept. of Forest, Environment & Climate Change. GoJ has taken up the matter and conveyed direction/ request to the Shri Krishna Institute of Public Administration (SKIPA) to prepare a detailed training module vide letter no. 684 dated 24.02.2023 In compliance of the order this Hon'ble Tribunal,

Meanwhile, the Dept. of Forest, Environment & Climate Change, GoJ has organized a training cum discussion programme on the Implementation of activities mentioned in the District Environment Plan for the District Magistrates and Division Forest Officers on 23.08.2021. That all the concerned officials as mentioned above were also informed about the subjects/chapters of the District Environment Plan to be taken in training programme, which are as follows:-

(i) Solid Waste Management.

(ii) Plastic Waste Management.

(iii) Construction and Demolition Waste Management.

(iv) Biomedical Waste Management.

(v) E-Waste Management.

(vi) Hazardous Waste Management.

(vii) Water Quality Management.

- Domestic Sewage Management Including status of STPs and their performance & utilization/re-use of treated effluent.
- Industrial Waste Water Treatment and its utilization and management, including status of CETPs/ETPs.

(viii) Air Quality Management

(ix) Mining Activities Management.

(x) Noise Pollution Management

10. The District Environment Plans (DEPs) for all the 24 Districts in the State have been prepared by the District Administration in co-ordination with the concerned stakeholders, as per the template prescribed by CPCB which is covering all the thematic areas. The District Environment Plans were uploaded in the website of concerned district.

Yatindra Kumar Das

(Yatindra Kumar Das)

Member Secretary,

Jharkhand State Pollution Control Board

Annexure – I

9/13/2019

BMW annx 2.jpg

Annexure – (2)

झारखण्ड सरकार
स्वास्थ्य, चिकित्सा शिक्षा एवं परिवार कल्याण विभाग

अधिसूचना

सं० सं०– 9/RCH-234/2014 980 (3) राँची / दिनांक– 10/8/17

राज्य में जैविक अवशिष्ट निष्पादन की समीक्षा एवं अनुश्रवण हेतु पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा जारी Bio-Medical Waste Management Rules, 2016 के नियम–11 (1) में प्रदत प्रावधानों के अनुपालन के लिए राज्य स्तरीय Advisory Committee का गठन किया जाता है जिसका स्वरूप निम्नवत् है :–

1. सचिव / प्रधान सचिव / अपर मुख्य सचिव, स्वास्थ्य, चिकित्सा शिक्षा एवं परिवार कल्याण विभाग, झारखण्ड – अध्यक्ष।
2. निदेशक प्रमुख, स्वास्थ्य सेवाएं, झारखण्ड–सह–नोडल पदाधिकारी, Bio Waste Management – सदस्य सचिव।
3. सचिव / प्रधान सचिव / अपर मुख्य सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड – सदस्य।
4. सचिव / प्रधान सचिव / अपर मुख्य सचिव, कृषि, पशुपालन एवं सहकारिता विभाग, झारखण्ड – सदस्य।
5. सचिव / प्रधान सचिव / अपर मुख्य सचिव, शहरी विकास एवं आवास विभाग, झारखण्ड – सदस्य।
6. सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड, रांची – सदस्य।
7. मुख्य कार्यपालक पदाधिकारी, रांची नगर निगम, रांची – सदस्य।
8. अध्यक्ष, आई०एम०ए०, झारखण्ड – सदस्य।
9. Bio Waste Treatment हेतु चयनित एजेन्सी के प्रतिनिधि – सदस्य।
10. UNICEF, Jharkhand के प्रतिनिधि – सदस्य।

झारखण्ड राज्यपाल के आदेश से

Sd/- 10/8/2017
(अभिषेक श्रीवास्तव)
सरकार के उप सचिव

ज्ञापांक : 980 (3) रांची / दिनांक : 10/8/17

प्रतिलिपि : अधीक्षक, राजकीय मुद्रणालय, डोरण्डा, राँची को झारखण्ड गजट में प्रकाशनार्थ प्रेषित।

Sd/- 10/8/2017
(अभिषेक श्रीवास्तव)
सरकार के उप सचिव

Annexure - (3)

193

झारखण्ड सरकार
स्वास्थ्य, चिकित्सा शिक्षा एवं परिवार कल्याण विभाग

अधिसूचना

सं० सं०– 9/RCH-234/2014 979(3) राँची/दिनांक– 10/8/17

राज्य में जैविक अवशिष्ट निष्पादन की समीक्षा एवं अनुश्रवण हेतु पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा जारी Bio-Medical Waste Management Rules, 2016 के नियम–12 (4) में प्रदत प्रावधानों के अनुपालन के लिए जिला स्तरीय Monitoring Committee का गठन किया जाता है जिसका स्वरूप निम्नवत है :–

1. उपायुक्त – अध्यक्ष।
2. असैनिक शल्य चिकित्सक–सह–मुख्य चिकित्सा पदाधिकारी – सदस्य सचिव।
3. झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड के प्रतिनिधि – सदस्य।
4. कार्यपालक अभियंता, पेयजल एवं स्वच्छता विभाग – सदस्य।
5. मुख्य कार्यपालक पदाधिकारी/कार्यपालक पदाधिकारी, नगर निगम/नगर पालिका के प्रतिनिधि – सदस्य।
6. स्थानीय आई0एम0ए0 शाखा के प्रतिनिधि – सदस्य।
7. Bio Waste Treatment हेतु चयनित एजेन्सी के प्रतिनिधि – सदस्य।

झारखण्ड राज्यपाल के आदेश से

10/8/2017
(अभिषेक श्रीवास्तव)
सरकार के उप सचिव

ज्ञापांक : 979(3) रांची/दिनांक : 10/8/17
प्रतिलिपि : अधीक्षक, राजकीय मुद्रणालय, डोरण्डा, राँची को झारखण्ड गजट में प्रकाशनार्थ प्रेषित।

10/8/2017
(अभिषेक श्रीवास्तव)
सरकार के उप सचिव

ज्ञापांक : 979(3) रांची/दिनांक : 10/8/17
प्रतिलिपि : प्रधान सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड/प्रधान सचिव, शहरी विकास एवं आवास विभाग, झारखण्ड/प्रधान सचिव, कृषि, पशुपालन एवं सहकारिता विभाग, झारखण्ड/प्रधान सचिव, पेयजल एवं स्वच्छता विभाग/सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड, रांची/अध्यक्ष, आई0एम0ए0, झारखण्ड/UNICEF, Jharkhand को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
प्रतिलिपि : माननीय मुख्यमंत्री के प्रधान सचिव/मुख्य सचिव के विशेष कार्य पदाधिकारी/सभी अपर मुख्य सचिव/सभी प्रधान सचिव/सभी सचिव, झारखण्ड/सभी प्रमण्डलीय आयुक्त/अभियान निदेशक, एन0एच0एम0, झारखण्ड, रांची/सभी उपायुक्त/निदेशक प्रमुख, स्वास्थ्य सेवाएं, झारखण्ड, रांची/सभी क्षेत्रीय उप निदेशक, स्वास्थ्य सेवाएँ/सभी असैनिक शल्य चिकित्सक–सह–मुख्य चिकित्सा पदाधिकारी को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।
प्रतिलिपि : माननीय विभागीय मंत्री के आप्त सचिव/अपर मुख्य सचिव के प्रधान आप्त सचिव/विभाग के सभी पदाधिकारी को सूचनार्थ प्रेषित।

10/8/2017
(अभिषेक श्रीवास्तव)
सरकार के उप सचिव

Government of Jharkhand
Department of Health, Medical Education & Family Welfare
Ranchi.

Phone No: 0651-2261000, 2261856 & 2261002 Mail ID: nrhmjharkhand@gmail.com

Minutes of Meeting of State Advisory Committee

Date: 18th May, 2021 **Venue: Virtual Meeting**

A meeting of State Advisory Committee for Bio-Medical Waste Management was conducted on 18th May, 2021 at 4.00 PM under the Chairmanship of Addl. Chief Secretary, Department of Health, Medical Education & Family Welfare, Government of Jharkhand, to review the progress of implementation of Bio-medical Waste Management Rules, 2016 in the State and to plan & identify further steps in order to ensure the establishment of proposed Common Bio-Medical Waste Treatment (CBMWTF) Facilities in the State.

The meeting was attended by the following members:

1	Shri Arun Kumar Singh, Addl. Chief Secretary, Dept. of HME&FW	: Chairperson
2	Shri Abu Bakar Siddiqui, Secretary, Dept. of Agriculture, Animal Husbandry & Cooperative	: Member
3	Mr. Rajeev Lochan Bakshi, Member Secretary, JSPCB	: Member
4	Mr. Ravi Shankar Shukla, Mission Director, NHM	: Member
5	Mr Amit Kumar, Director State Urban Development Agency	: Member
6	Dr. Marcel Aind, Director in Chief, Health Services,	:Member Secretary
7	Mr. Sanjay Kumar , OSD, Dept. of Forest, Env. & Climate Change	: Member
8	Dr. Deepawali, Nodal Officer-QA, Health Services	: Member
9	Dr Kiran Kumari, Health Officer, Ranchi Municipal Corporation	: Member
10	Dr Rahul Kapse, State Representative of UNICEF	: Member
11	Dr. Sambhu Singh, Representative of IMA, Ranchi	: Member
12	Mr Silajit Pandey, Representative, M/s Biogenetic Pvt. Ltd.	: Member
13	Mr. Shanku Shankar Nag, Representative of M/s Adityapur CTF	: Member
14	Mr. Pradeep Kr Jha, Representative of M/s Medicare Pvt. Ltd.,	: Member
15	Mr Shubhankar Maity, Representative of M/s Greenland, Pakur CTF	: Member

Mission Director, NHM, Jharkhand welcomed the members and the meeting commenced with permission of Chair.

Following issues were discussed during the meeting and decisions were taken accordingly:

1. The progress of establishment of Common Bio-medical Waste Treatment facility by private agencies at various sites was reviewed by the committee and following was noted:
   i) **Pakur Site:** The committee was informed that the agency, M/S Greenland Waste Management Enterprises had applied for the necessary clearance from SEIAA, Jharkhand two months ago; however, Environment Clearance is still awaited. The committee directed QA Cell, NHM, Jharkhand to coordinate with the concerned committee in SEIAA to issue the necessary clearance at the earliest, so that compliance of Bio-medical Waste Management Rules, 2016 can be ensured in the districts of Santhal Division.
   ii) **Palamu Site:** The committee was informed that land has been identified by M/S Greenland Waste Management Enterprises and NOC from Circle Officer, Forest ranger and DFO has been issued. The agency & QA cell, NHM, Jharkhand was directed to coordinate with concerned officer of JSPCB & SEIAA for necessary clearance and establish CBMWTF at the earliest.
   iii) **Barhi (Hazaribag) Site:** The committee was informed that as on date, suitable land has not been allotted to M/s Greenland Waste Management Enterprises. Member Secretary, JSPCB informed that no fresh proposal has been submitted by any other agency for Barhi (Hazaribagh) site apart from M/s Greenland Waste Management Enterprises.

2. In response to query raised by QA cell, NHM, Jharkhand, regarding availability of CBMWTF at Giridih, JSPCB confirmed that there is no JSPCB approved Common Bio-Medical Waste Treatment facility functioning in Giridih.

3. **Rate for Collection & disposal of Bio-medical waste through CBMWTF:**
   The committee acknowledged that rate for collection, transportation and disposal of Bio-medical waste from both public & private health care facilities requires revision, however, it was recommended that the proposed rate of Rs 8.50 per bed per day and separate rate of Rs 14.00 per day per bed for COVID hospital during COVID

pandemic need to be reviewed again and feedback should be taken from private hospitals, representative of IMA regarding the same considering the distance from nearest Common Bio-medical Waste Treatment Facility and weight of the waste collected as factors for calculation. It was also discussed as to whether the rate should be a fixed one or dynamic one. It was also recommended that there should be a provision of annual increment in rates. The committee recommended that new rates may be approved only after taking into account above points and the private agencies were directed to provide a break-up of their cost.

4. The committee directed QA Cell, NHM, Jharkhand to regularly follow up with JSPCB, concerned CBMWTF agency & SEIAA for necessary compliance.

5. The committee recommended that Member Secretary of SEIAA may be invited in the subsequent meeting of State Advisory Committee meeting which shall be scheduled within 15 days.

The meeting concluded with vote of thanks.

Mission Director
National Health Mission, Jharkhand
Govt. of Jharkhand

Annexure-2

(69)

रांची, बुधवार
23.10.2019 | प्रभात खबर | 09

झारखंड हॉकी टीम का ट्रायल 24 अक्तूबर को :रांची. खेलो इंडिया में भाग लेने के लिए हॉकी झारखंड बालक व बालिका हॉकी टीम अंडर-17 का ट्रायल 24 अक्तूबर को 10 बजे हॉकी स्टेडियम मोरहाबादी में किया जायेगा. इसमें झारखंड के वैसे हॉकी खिलाड़ी, जिनका जन्म एक जनवरी 2003 है, शामिल हो सकते हैं. खिलाड़ियों को आधार कार्ड, पासपोर्ट साइज फोटो, जन्म प्रमाण पत्र व पिछले साल का मार्कशीट लेकर आना अनिवार्य है. ये जानकारी हॉकी झारखंड के सीइओ रजनीश कुमार ने दी.

झारखण्ड सरकार
स्वास्थ्य चिकित्सा शिक्षा एवं परिवार कल्याण विभाग,
नेपाल हाउस, डोरंडा, राँची, दूरभाष : 0651-2491033
Email & hlthdept.fdi@gmail.com

आवश्यक सूचना

राज्य के गढ़वा, गुमला, लातेहार, डालटेनगंज, खुँटी, राँची, सिमडेगा, चतरा, लोहरदगा, रामगढ़ एवं हाजारीबाग जिलों के सभी सरकारी एवं निजी स्वास्थ्य संस्थानों यथा अस्पतालों, नर्सिंग होम, क्लिनिकों, औशधालायों, पैथोलोजिकल प्रयोगशालाओं, रक्त बैंकों, आयुश अस्पतालों, क्लिनिकल स्थापनाओं, स्वास्थ्य शिविरों, चिकित्सा अथवा शल्यचिकित्सा कैंपों, टीकाकरण कैंपों, रक्तदान कैंपों सहित सभी संस्थानों/व्यक्तियों को एतद् द्वारा सूचित किया जाता है कि Bio Medical Waste Management, Rule, 2016 के अनुसार राज्य में लोहरदगा एवं रामगढ़ जिला में *Common Biomedical Waste Treatment Facility* (CBWTF) अवस्थित है।

JSPCB के CTO एवं Authorization के शर्तों के अनुसार नजदीक CBWTF से Tie up होना अनिवार्य है। लोहरदगा CWBTF, 150 km की दूरी तक के HCF की Bio Medical Waste के उठाव को तैयार है।

Bio Medical Waste Management, Rule, 2016 के शर्त के अनुसार 31st October 2019 तक CBWTF से Tie up करना सुनिश्चित करें अन्यथा दण्डात्मक कार्रवाई की जाएगी।

अन्य जानकारी हेतु 7488351796 / 9835323657 नम्बर में सम्पर्क करे।

ह0
सचिव,स्वा0, चिकित्सा,
शिक्षा एवं परिवार कल्याण विभाग

P.R.220648 Health Med Edu and Family Welfare(19-20)-D

दैनिक भास्कर दिनांक - 23.10.2019

झारखण्ड सरकार
स्वास्थ्य चिकित्सा शिक्षा एवं परिवार कल्याण विभाग,
नेपाल हाउस, डोरंडा, राँची, दूरभाष : 0651-2491033
Email & hlthdept.fdi@gmail.com

आवश्यक सूचना

राज्य के गढ़वा, गुमला, लातेहार, डालटेनगंज, खुँटी, राँची, सिमडेगा, चतरा, लोहरदगा, रामगढ़ एवं हाजारीबाग जिलों के सभी सरकारी एवं निजी स्वास्थ्य संस्थानों यथा अस्पतालों, नर्सिंग होम, क्लिनिकों, औशधालायों, पैथोलोजिकल प्रयोगशालाओं, रक्त बैंकों, आयुश अस्पतालों, क्लिनिकल स्थापनाओं, स्वास्थ्य शिविरों, चिकित्सा अथवा शल्यचिकित्सा कैंपों, टीकाकरण कैंपों, रक्तदान कैंपों सहित सभी संस्थानों/व्यक्तियों को एतद् द्वारा सूचित किया जाता है कि Bio Medical Waste Management, Rule, 2016 के अनुसार राज्य में लोहरदगा एवं रामगढ़ जिला में *Common Biomedical Waste Treatment Facility* (CBWTF) अवस्थित है।

JSPCB के CTO एवं Authorization के शर्तों के अनुसार नजदीक CBWTF से Tie up होना अनिवार्य है। लोहरदगा CWBTF, 150 km की दूरी तक के HCF की Bio Medical Waste के उठाव को तैयार है।

Bio Medical Waste Management, Rule, 2016 के शर्त के अनुसार 31st October 2019 तक CBWTF से Tie up करना सुनिश्चित करें अन्यथा दण्डात्मक कार्रवाई की जाएगी।

अन्य जानकारी हेतु 7488351796 / 9835323657 नम्बर में सम्पर्क करे।

ह0
सचिव,स्वा0, चिकित्सा,
शिक्षा एवं परिवार कल्याण विभाग

P.R.220648 Health Med Edu and Family Welfare(19-20)-D

Annexure - 3

झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद
JHARKHAND STATE POLLUTION CONTROL BOARD
T.A Division Building, HEC Campus, Dhurwa, Ranchi- 834004.
Phone No:-0651- 2400852, 2400851, Fax No:- 2400850..

Ref.no. JSPCB/21 om/2023/57

Dated ....

From,

Y.K. Das,
Member Secretary

To,

Rahul Kumar,
Programme Lead,
Email – rahul@iforest.global

Sub.: Request to nominate some official to take a short session on BMW issue focusing on consent and authorization on 21, December, 2023.

Sir,

With reference to above, this is to inform you that **Smt. Pratibha Priya, Scientist,** of this Board has been nominated for the above programme on BMW issue focusing on consent and authorization on dated **21, December, 2023, Timing 10:30 AM-5:30 PM** (The session is scheduled from 12:15 to 12:30 PM), Venue: **Conference Hall, Civil Surgeon Office, Ranchi.**

Yours faithfully,
Sd/-
(Y.K. Das)
Member Secretary

Memo no. B-2783

Ranchi, Dated 20/12/2023

Copy forwarded to: **Smt. Pratibha Priya, Scientist** for information and necessary action. He is directed to participate in the training progamme as per schedule.

(Y.K. Das)
Member Secretary

www.iforest.global

iFOREST INTERNATIONAL FORUM FOR ENVIRONMENT, SUSTAINABILITY & TECHNOLOGY

December 20, 2023

To,
Shri. Y K Das, IFS
Member Secretary,
Jharkhand State Pollution Control Board,
Ranchi, Jharkhand

Subject: Request to nominate some official to take a short session on BMW issue focusing on consent and authorization on 21 December, 2023.

Dear Shri. Y K Das ji,

This is in reference to the training programme that is being conducted as a joint initiative of World Health Organization (WHO) and The International Forum for Environment, Sustainability and Technology (iFOREST), and is being organized with support from Department of Health, Government of Jharkhand.

We would request you to kindly nominate some official to take a 15 minutes session on BMW consent and authorization mechanism to be followed by health care facilities (HCFs). The participants for this training programme will be nursing staffs, sanitation staffs and programme managers of nearby CHCs and PHCs. The details of the programme are as provided below;

- Date: 21 December, 2023 (Thursday)
- Timing: 10:30 AM – 5:30 PM (The session is scheduled from **12:15 to 12:30** PM)
- Venue: Conference Hall, Civil Surgeon Office, Ranchi.

We would request you to kindly nominate someone and address the participants of the programme. The programme is divided into two parts, where part 1 will include lectures and presentations and part 2 will include a visit to the HCFs to show them the best practices being followed.

We shall finalize the agenda of the event upon receiving a confirmation from your end and share all related details of the event subsequently. A representation from the board will add great value to the programme.

Many thanks in advance for your kind cooperation. A line of confirmation will be highly appreciated.

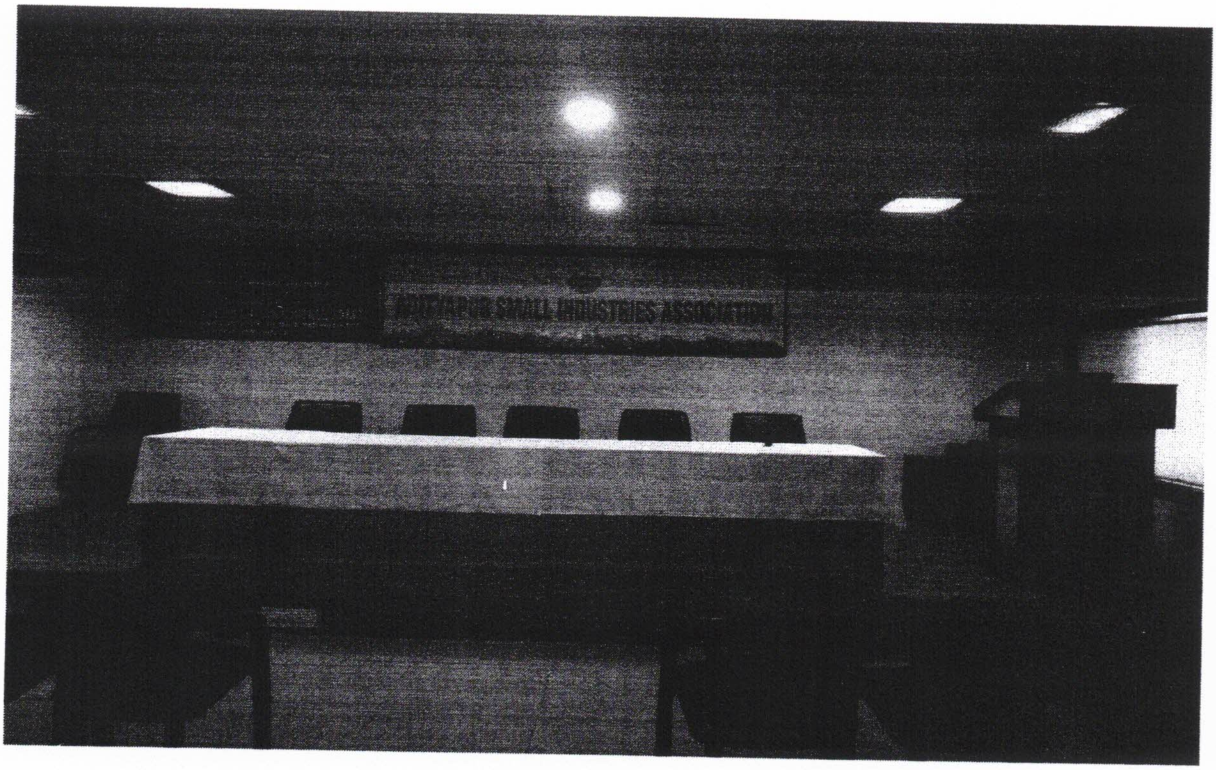
With best regards,

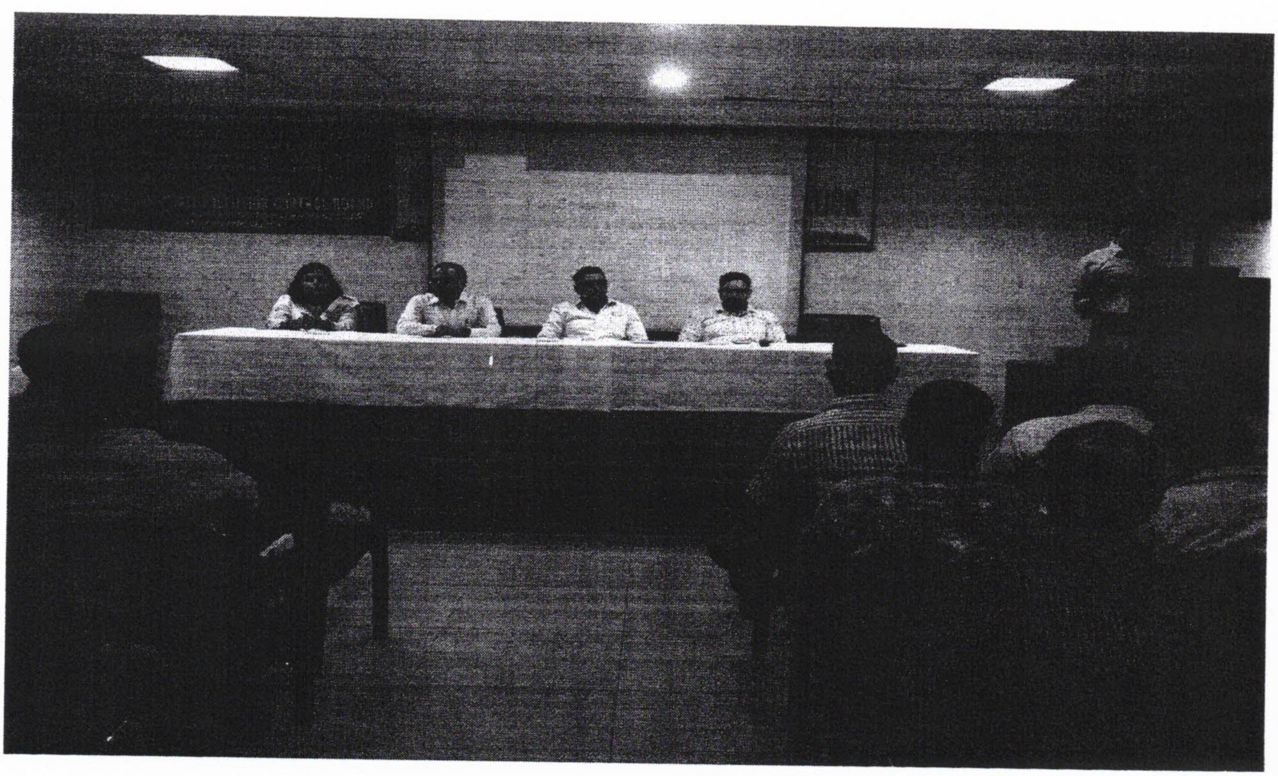
Rahul

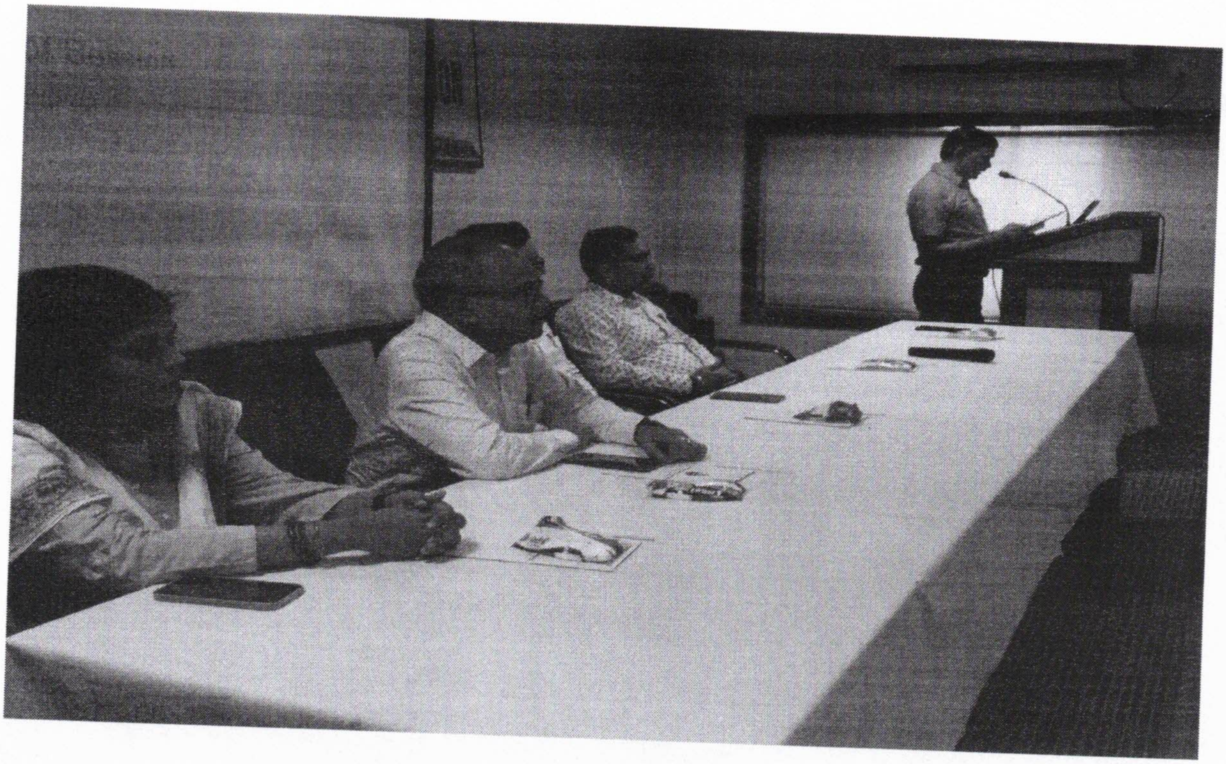
Rahul Kumar
Programme Lead,
Email: rahul@iforest.global
Mobile: +91-9650737735

Hand-Holding cum Interaction Session on 17th May 2022 on Bio Medical Waste Management Rules, 2016.

<u>Adityapur Jamshedpur.</u>







HAND HOLDING CUM INTERACTION SESSION TO BE HELD ON 21/08/2019 ORGANIZED BY JSPCB

Venue: Palash Auditorium, Near Forest Officers' Colony, Doranda, Ranchi.

Programme	Timings
Rice mills	11:00 AM onwards
Health Care Facilities (HCFs)	
Discussions on Research and Development program that may be carried out in the State of Jharkhand w.r.t Air. Water & Noise Pollution & for the compliance of all the Waste Management Rules. 2016	
Sponge and Ferro Alloys	
The Batteries (Management and Handling) Rules, 2001.	

झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद
JHARKHAND STATE POLLUTION CONTROL BOARD
T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI-834004
Phone : 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,
Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

सूचना सं0 ....राँची, दिनांकः—..................

सूचना

एतद् द्वारा झारखण्ड राज्य में अवस्थित सभी उद्योगों / औद्योगिक संघो /Health Care Facilities/Medical Associations/होटल एवं संबंधित उद्योग / राईस मिल एवं अन्य सभी हितधारकों को सूचित किया जाता है कि झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद द्वारा दिनांक 27.12.2019 को पूर्वाह्न 11:30 बजे से पलाश मिटिंग हॉल, डोरण्डा, राँची में एक सत्र का आयोजन किया जा रहा है। इस सत्र में माननीय सर्वोच्च न्यायालय तथा माननीय राष्ट्रीय हरित अधिकरण द्वारा पर्यावरण तथा मानव स्वास्थ्य की सुरक्षा / नियंत्रण हेतु "Polluter's Pays Principle" के तहत पर्यावरण क्षतिपूर्ति प्रणाली (Environmental Compensation Regime) लागू किए जाने पर विचार–विमर्श किया जाना है।

सभी संबंधित इकाईयों की ससमय सहभागिता आपेक्षित है। कार्यक्रम के दौरान आपके समस्या के निदान हेतु पर्षद की Help Desk सेवा कार्यरत्त रहेगी।

(राजीव लोचन बक्शी)
सदस्य सचिव

PR222820 (Jharkhand State Pollution Control Board)19-20*D

Annexure-4

झारखण्ड सरकार
राष्ट्रीय स्वास्थ्य मिशन
स्वास्थ्य चिकित्सा शिक्षा एवं परिवार कल्याण विभाग,
झारखण्ड, नामकुम, राँची।

पत्रांकः 9/RCH-616/2015 (Part-V) - 3930(RCH) दिनांकः 20.10.2023

कार्यालय आदेश

AIIMS, नई दिल्ली द्वारा आयोजित दिनांक 26–27 अक्टूबर 2023 को प्रस्तावित Training Cum handson Workshop on Infection Prevention and Control including Biomedical Waste Management during Pandemic Preparedness प्रशिक्षण में श्री नलीन कुमार, परामर्शी मातृत्व स्वास्थ्य एवं श्री केदार नाथ गुप्ता, परामर्शी गुणवत्ता आश्वासन भाग लेना सुनिश्चित करेंगे।

इस प्रशिक्षण हेतु अभियान निदेशक से अनुमोदन प्राप्त है।

20/10/23

ह० राज्य नोडल पदाधिकारी (QA)

ज्ञापांक :– 3930(RCH) दिनांकः– 20.10.2023

प्रतिलिपिः–

1. Dr. Vijaydeep Siddharth Addl Professor, Dept. of Hosp. Admin and Project Lead, AIIMS, New Delhi को सूचनार्थ प्रेषित।
2. प्रशासी पदाधिकारी, झारखण्ड ग्रामीण स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ प्रेषित।

20/10/23

ह० राज्य नोडल पदाधिकारी (QA)

झारखण्ड।

झारखण्ड सरकार
राष्ट्रीय स्वास्थ्य मिशन
स्वास्थ्य चिकित्सा शिक्षा एवं परिवार कल्याण विभाग
नामकुम, राँची
फोन न0 : 0651—2261000, 2261850 & 2261002 ईमेल : nrhmjharkhand3@gmail.com

पत्रांक : 9/RCH-273/2017 (Part II) 3567 (RCH) दिनांक : 11.09.2023

प्रेषक,

डॉ0 बीरेन्द्र कुमार सिंह,
उप निदेशक–सह–राज्य नोडल पदाधिकारी,
राज्य गुणवत्ता कोषांग,
राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड।

सेवा में,

सभी सिविल सर्जन, झारखण्ड।
सभी जिला नोडल पदाधिकारी, जिला गुणवत्ता कोषांग, झारखण्ड।

विषयः **दिनांक–12 सितम्बर, 2023 को "एकदिवसीय प्रशिक्षण उन्मुखी कार्यशाला – Hospital Infection Control, Quality & Disaster Management for District level officers at IPH Conference Hall, Namkum, Ranchi" में प्रतिभागी को भाग लेने के संबंध में।**

महाशय,

निदेशानुसार उपरोक्त विषय के संबंध में सूचित करना है कि दिनांक–12.09.2023 को NHSRC, Manipal तथा रिम्स के माध्यम से Hospital Infection Control, Quality & Disaster Management for District level officers at IPH Conference Hall, Namkum, Ranchi" संबंधित एक दिवसीय प्रशिक्षण उन्मुखी कार्यशाला आहूत की गयी है, उक्त प्रशिक्षण कार्यशाला में सभी जिलों से Assistant Nodal Officer, District Quality Assurance Cell, District Quality Assurance Consultant तथा Hospital Manager को प्रतिभागी के रूप में भाग लेने के लिए नामित किया गया है। एक दिवसीय प्रशिक्षण का एजेण्डा पत्र के साथ संलग्न है। प्रशिक्षण के उपरांत सभी प्रशिक्षित Master Trainer द्वारा अपने जिलों के अस्पताल में Hospital Infection Control, Fire Safety, Quality assurance, Quality indicators तथा Disaster Management module से संबंधित प्रशिक्षण निर्धारित मानक के अनुसार DRE 2023-24 (HSS.6 – Sl.No. 175) (Quality Assurance Cell) में प्रावधानित बजट द्वारा Cascade Training करना सुनिश्चित करेंगे।

उक्त प्रशिक्षण में राज्य स्तर से रिम्स राँची के भारत सरकार द्वारा प्रशिक्षित Master Trainer एवं Manipal के Infection Control के प्रतिनिधि प्रशिक्षक के रूप में भाग लेंगे।

तद्नुसार दिनांक–12 सितम्बर, 2023 को उक्त प्रशिक्षण में भाग लेनेवाले जिलास्तरीय पदाधिकारी, परामर्शी तथा प्रबंधक को ससमय विरमित करते हुए भाग लेने की कृपा की जाय।

उक्त प्रशिक्षण में भाग लेने वाले प्रतिभागियों का TA/DA का वहन संबंधित जिला के जिला स्वास्थ्य समिति द्वारा नियमानुसार देय होगा।

उक्त पर अभियान निदेशक महोदय का अनुमोदन प्राप्त है।

अनुलग्नकः यथोक्त।

विश्वासभाजन

for [signature] 11/9/23

ज्ञापांक : 3509(RCH) 905

प्रतिलिपि : दिनांक : 11.09.2023

1. अपर मुख्य सचिव, स्वास्थ्य, चिकित्सा शिक्षा एवं परिवार कल्याण विभाग, झारखण्ड को सूचनार्थ प्रेषित।
2. अभियान निदेशक, राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ प्रेषित।
3. अपर अभियान निदेशक, राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ प्रेषित।
4. निदेशक प्रमुख, स्वास्थ्य सेवाएँ, झारखण्ड को सूचनार्थ प्रेषित।
5. निदेशक, रिम्स राँची को सूचनार्थ प्रेषित।
6. चिकित्सा अधीक्षक, रिम्स राँची को सूचनार्थ एवं अनुरोध है कि दिनांक–12 सितम्बर, 2023 को उक्त प्रशिक्षण में प्रशिक्षक के रूप में भाग लेने की कृपा की जाय।
7. विभागाध्यक्ष, माइक्रोबायोलॉजी विभाग, रिम्स राँची को सूचनार्थ एवं अनुरोध है कि दिनांक–12 सितम्बर, 2023 को उक्त प्रशिक्षण में भारत सरकार द्वारा प्रशिक्षित Master Trainer को Resource Person के रूप में भाग लेने हेतु आवश्यक कार्यार्थ प्रेषित।
8. राज्य कार्यक्रम प्रबंधक, राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।
9. राज्य गुणवत्ता परामर्शी, राज्य गुणवत्ता कोषांग को सूचनार्थ एवं निदेशित है कि प्रशिक्षण आयोजित करने हेतु Logistics, Food, Stationary आदि की व्यवस्था करेंगे।
10. राज्य नोडल पदाधिकारी, प्रशिक्षण कोषांग, राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ प्रेषित।
11. सभी जिला कार्यक्रम प्रबंधक/जिला लेखा प्रबंधक, राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ प्रेषित।

For [signature] 11/9/23

उप निदेशक–सह–राज्य नोडल पदाधिकारी,
राज्य गुणवत्ता कोषांग।

168

झारखण्ड सरकार
राष्ट्रीय स्वास्थ्य मिशन
स्वास्थ्य चिकित्सा शिक्षा एवं परिवार कल्याण विभाग,
झारखण्ड, नामकुम, राँची।

पत्रांक: 9/RCH- 136-2017(P-3)-2031(RCH)

प्रेषक,

दिनांक :- 21-07-2023

नोडल पदाधिकारी, राज्य गुणवत्ता कोषांग
झारखण्ड।

सेवा में,

सभी सिविल सर्जन,
झारखण्ड।

विषयः Bio-Medical Waste Management Rule 2016 के अनुपालन के संबंध में।

महाशय,

उपरोक्त विषयक सूचित करना है कि Bio-Medical Waste Management Rule 2016 के अनुपालन हेतु सभी Beded अस्पतालों को Jharkhand State Pollution Control Board से CTO/Authorization लेना आवश्यक है।

उक्त Rule के अनुपालन नही करने के स्थिति में संस्थान पूर्ण से स्वयं जिम्मेदार होगे एवं आर्थिक दण्ड का वहन करेंगे।

इस संबंध में आग्रह है कि सभी स्वास्थ्य संस्थान CTO/Authorization हेतु Online Apply दिनांक 15.08.2023 तक पुरा कर लेंगे।

विश्वासभाजन

21/07/23

नोडल पदाधिकारी(QA)

ज्ञापांक :- 2031(RCH)

दिनांक :- 21-07-2023.

प्रतिलिपिः

1. अभियान निदेशक, एन0एच0एम, झारखण्ड को सादर सूचनार्थ प्रेषित।
2. निदेशक प्रमुख, स्वा0 सेवाएं, झारखण्ड सरकार को सादर सूचनार्थ प्रेषित।
3. सभी जिला कार्यक्रम प्रबंधक एवं जिला लेखा प्रबंधक को सूचनार्थ प्रेषित।
4. सभी उपाधीक्षक को सूचनार्थ प्रेषित।
5. सभी Asst. Nodal Officer, Quality Assurance को सूचनार्थ प्रेषित।
6. सभी अस्पताल प्रबंधक को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

21/07/23

नोडल पदाधिकारी,
राज्य गुणवत्ता कोषांग, झारखण्ड।

झारखण्ड सरकार
झारखण्ड स्वास्थ्य मिशन समिति
स्वास्थ्य, चिकित्सा शिक्षा एवं परिवार कल्याण विभाग, नामकुम,राँची।
फोन नं0–0651.2261000,2261856.2261002 मेल आई0 डी0– mdnhm-jh@jharkhandmail.gov.in

पत्रांक: 9/RCH-693/2014- 3831/D (R.C.h.)
प्रेषक, दिनांक: 09.10.2023

डॉ0 वीरेन्द्र प्रसाद सिंह
निदेशक प्रमुख, स्वास्थ्य सेवाएँ सह
प्रशिक्षण कोषांग प्रभारी, झारखण्ड।

सेवा में,

सभी सिविल सर्जन
झारखण्ड।

विषय: **Internal Assessor Cum Service Provider's प्रशिक्षण के संबंध में।**

महाशय / महाशया,

उपरोक्त विषय के संबंध में कहना है कि दिनांक **16-18 October, 2023** को राज्य स्तरीय Internal Assessor Cum Service Provider's प्रशिक्षण IPH Conference Hall नामकुम, राँची मे पूर्वाह्न 10:30 बजे से आयोजित है। इस प्रशिक्षण में आपके जिले से सूची अनुरूप प्रतिभागियों को भाग लेना है। (सूची संलग्न)

निदेश दिया जाता है कि उक्त प्रशिक्षण कार्यक्रम में भाग लेने हेतु संबंधित प्रतिभागियों को विरमित करना सुनिश्चित करेगें। अगर प्रतिभागी प्रशिक्षण में भाग नहीं लेते है तो उन पर नियमानुसार कारंवाई की अनुशंसा की जायेगी। प्रतिभागियों के TA का भुगतान संबंधित जिला द्वारा किया जायेगा। प्रशिक्षण से संबंधित किसी भी तरह की जानकारी के लिए श्री केदारनाथ गुप्ता मो0 नं0 **8789607872** पर सम्पर्क कर सकते है।

अनुलग्नक: प्रतिभागियों की सूची।

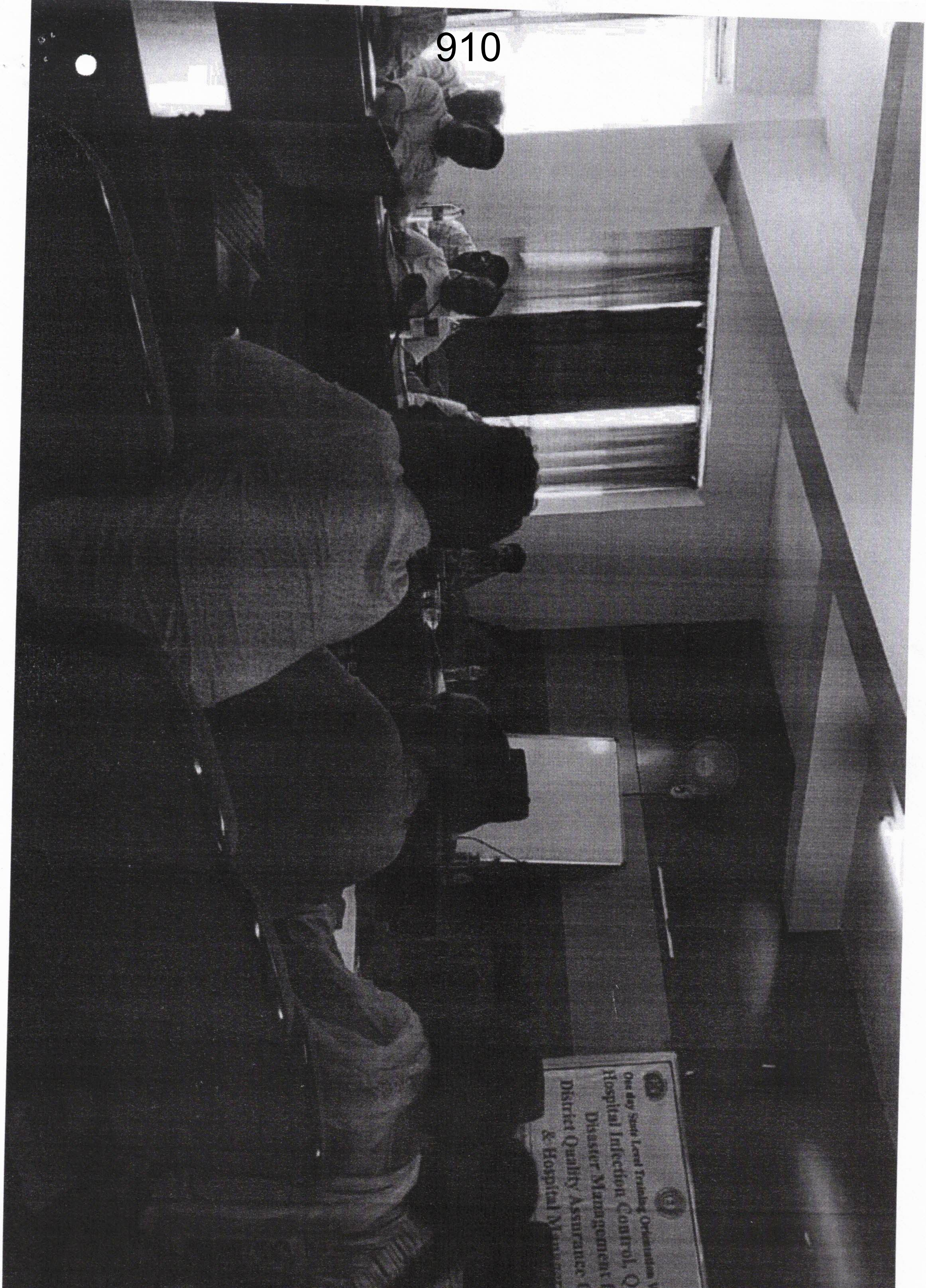
विश्वासभाजन
(हस्ताक्षर) 09/10/23
प्रशिक्षण कोषांग प्रभारी,
राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड।

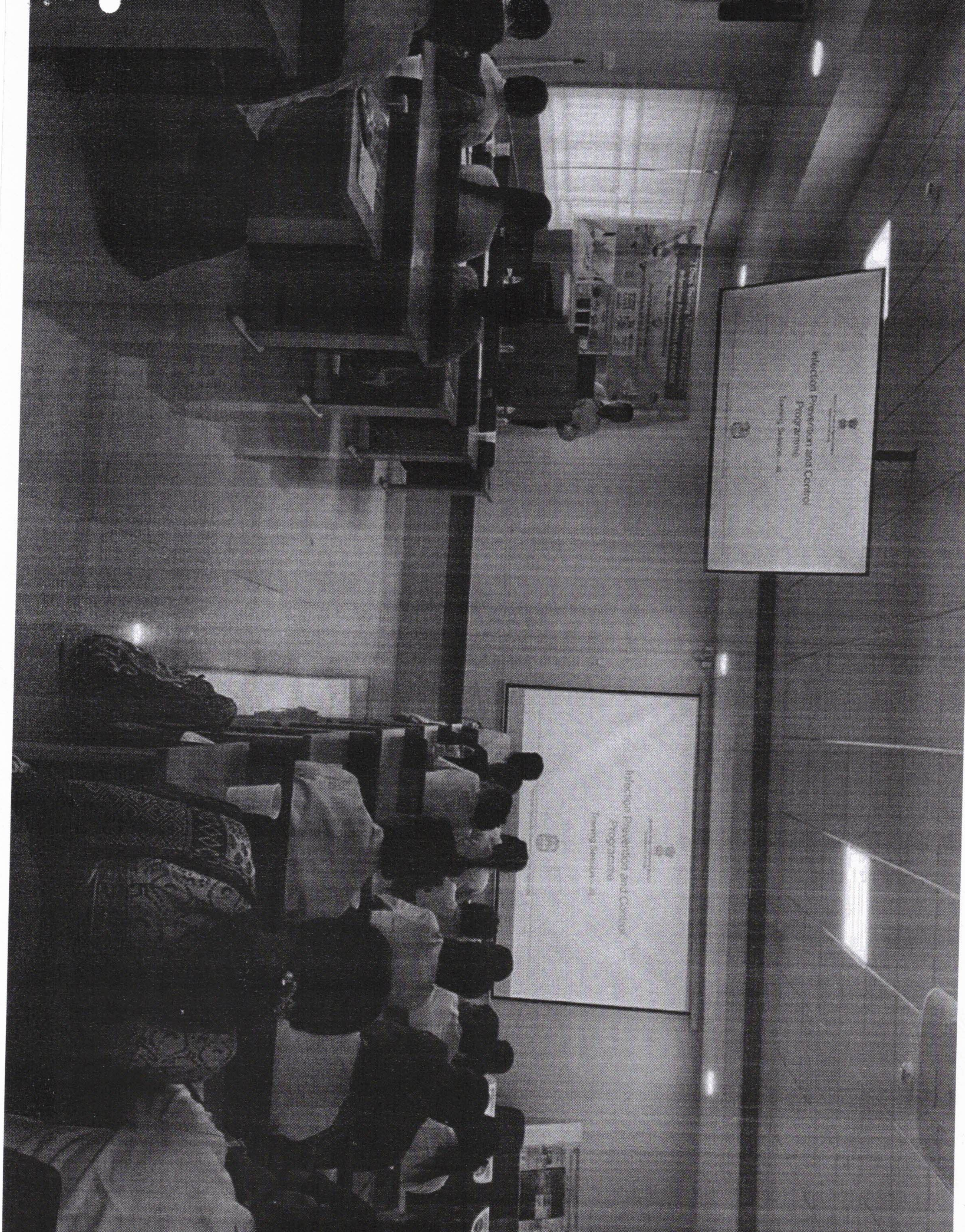
ज्ञापांक: 3831/D (R.C.h.)
प्रतिलिपि: दिनांक: 09.10.2023

1. निदेशक प्रमुख, स्वास्थ्य सेवाएँ झारखण्ड को सूचनार्थ पेषित।
2. निदेशक आई0 पी0 एच0 को सूचनार्थ प्रेषित।
3. **National Health Systems Resource Centre, New Delhi** को सूचनार्थ प्रेषित।
4. राज्य कार्यक्रम प्रबंधक, राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ प्रेषित।
5. मातृत्व स्वास्थ्य कोषांग, प्रशिक्षण कोषांग एवं गुणवत्ता कोषांग, राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड को सूचनार्थ प्रेषित।
6. सभी जिला आर0 सी0 एच0 पदाधिकारियों एवं सभी जिला कार्यक्रम प्रबन्धक ईकाई को सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।
7. संबंधित प्रतिभागियों को सूचनार्थ प्रेषित।

(हस्ताक्षर) 09/10/23
प्रशिक्षण कोषांग प्रभारी,
राष्ट्रीय स्वास्थ्य मिशन, झारखण्ड।

NQAS Internal Assessment Cum Service Provider Training (16th to 18th Oct. 2023)		
District	Member 1	Member 2
Bokaro	Md. Shabir Anwar(CUHM M&E & MIS)	Umesh Kumar(BAM)
Chatra	Pokraj Kumar (DDM)	Ashish Raj (PHM NUHM)
Deoghar	Dr. Manish Shekhar (DDM)	Manish Sinha
Dhanbad	Veena Kumari(HM)	Mithun Dubey(HM)
Dumka	Rakesh Anand(DPM)	Rakesh Kumar(CHO)
E. Singhbhum	Dr. Bimlesh Kumar(MO)	Dr. Amod Kumar(Pharmachist)
Garhwa	Praveen Singh(DPM)	Sacchidanand Pandey
Giridih	Kimi Kumari (CHO Telodih)	Rashmi Kujur (CHO Gadi Shrirampur)
Godda	Jay Shankar (DUHM)	Kushboo Minz(CHO)
Gumla	Sandeep Setu (BPM)	Vicky Keshri (BPM)
Hazaribagh	Diwakar Ambastha (DDM)	Ashish Kumar (HM)
Jamtara	Akhilesh Kr. Singh (BPM)	Jitendra Kr. Pappu (BPM)
Khunti	Sanjit Kr. Pankaj (MO)	Dr. Anand Oraon (DS)
Koderma	Veena Kumari(HM)	Mithun Kumar (HM)
Latehar	Om prakash Gupta (BPM)	Kamlesh Kumar (BPM)
Lohardaga	Najish Fahim Akhtar (DPM)	Chandra Kishor Manki (BPM)
Pakur	Rahul Sharma (CHO)	Dinesh Kumar (CHO)
Palamu	Anup Kr. Singh (Epidemiology)	Dr. Premchand Kumar (Dist. Program coordinator
Ramgarh	Usha Linda (Staff Nurse)	Priyanka Kumari (Staff Nurse)
Ranchi	Teresa Hembrom	Punam Kumari
Sahibganj	Dr. Rajesh Kumar (RBSK MO)	Raj Kumar Mittal (CHO choti bhagmari)
Saraikela	Dr. Sujeet Murmo (MO)	Manish Gulati (DUHM)
Simdega	Manjeet Sah (RMNCH+A)	Anjlina Horo (GNM)
W. Singhbhum	Simita Jojo (Epidemiologist)	Ashish Kumar (HM)


One day State Level Training Orientation
Hospital Infection Control, Q
Disaster Management
District Quality Assurance
& Hospital


Infection Prevention and Control
Programme

aining Orientation Workshop on
on Control, Quality &
Management for
y Assurance Officers
ital Managers
PH Conference Hall, Namkum, Ranchi
Under
Assurance Cell, NHM